Expenditure Incurred by Brahmaputra Board

2269. SHRI **TARA CHARAN** Will the MAJUMDAR: Minister of WATER RESOURCES be pleased to the expenditure incurred bv Brahmputra Board on the pre paration of the Master Plan of the river Brahmaputra and its tributaries regard to the Project Reports with submitted already Government to under first three Master Plans: Planwise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI p. K. THUNGON); The expenditure incurred by the Brahmaputra Board on the preparation of Master Plan and detailed project reports are Rs. 3.45 crores and Rs. 7.04 crores during VI and VII Plan respectively. During 1990-91 and 1991-92 expenditure was Rs. 0.46 crores and Rs. 0.49 crores respectively.

Assessment of Water Wastage in the Country

2270. SHRI KRISHAN LAL SHAR MA; Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government have assessed the quantum of wastage of water in the country at present;
- (b) whether it is a fact that this issue was discussed a the conference of Water Resource Ministers held innocently;
- (c) if so, what other issues were discussed at the conference; and
- (d) the decisions taken at the conference and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI *P.* K THUNGON): (a) No. Sir.

- (b) and (c) The points discussed in the Conference include Funding of Irrigation projects; provision of Water Supply for Irrigation projects; Environmental preparation for Water Resource Projects; Rehabilitation me. asures for Water Resources Projects; Command Area Development Programmes; Rehabilitation of Minor Irrigation Tanks; Water shed Programmes, Ground Water Recharge Programme; flood Management and Irrigation Management Policy.
- (d) The recommendations made in the Conference are given in the enclosed statement (See below) The recommendations have been sent on 2nd November, 1992 to the State Governments/Union Territories and concerned Union Ministries/Departments for appropriate action.

Statement

Recommendations made i/n the Tenth National Conference of Water Resources and Irrigation Ministers of States and Union Territories held on 21st September, 1992.

Item No. 1; FUNDING OF IRRIGATION PROJECTS

- (i) In view of resources crunch, it is imperative that thin spreading of funds is avoided and projects in advanced stage of construction allocated full *requirement of funds to ensure their completion in the Eighth Plan period.
- (ii) State Governments shall formulate and vigorously pursue comprehensive action plans for completion of identified projects yearwise, during Eighth Plan and allocate required funds for each.
- (iii) State Governments shall closely monitor progress of these projects, carry out comprehensive